

(4)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

D.A. No. 515/90

New Delhi this 9th Day of June 1994

Hon'ble Mr. J.P. Sharma, Member (J)
Hon'ble Mr. B.K. Singh, Member (A)

Gmt. Chandrawati,
W/o Late Shri Bansi Ram
Village Jaipur Vairpur
P.O. Dadri, Distt. Ghaziabad.
Tehsil Dadri, U.P.
(By Advocate : None)

... Applicant

Vs.

1. Union of India
through its Secretary,
Ministry of Works & House,
Nirman Bhawan, New Delhi.
2. Director of Works,
Central Public Works Department,
Nirman Bhawan,
New Delhi.
3. The Executive Engineer (E),
Central Public Works Department,
Electrical Division No. IV,
Vidyut Bhawan, New Delhi.

... Respondent

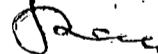
(By Advocate : Shri V.S.R. Krishnan)

O R D E R

Hon'ble Mr. J.P. Sharma, Member (J)

Case called. None present. The application is
dismissed in default.


(B.K. Singh)
Member (A)


(J.P. Sharma)
Member (J)